

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

Item No.229 – IA 453 of 2023  
In  
CP(IB) 562 of 2019

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Givaudan (India) Pvt Ltd  
V/s  
Captivate Foods Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..10/05/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant :Mr. Kuldeep K Adesara, Adv.  
For the Respondent :

**ORDER**

**IA 453 of 2023**

Learned counsel Mr. Kuldeep K. Adesara appears along with liquidator in person. Liquidator to file affidavit regarding the date of receipt of liquidation order and that the annexures to the report were ready when the report was filed on 17.04.2023.

List for hearing on 12.06.2023.

-SD-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-SD-

**SHAMMI KHAN  
MEMBER (JUDICIAL)**